

The Deputy Commissioner Shri Sanjaya Das Gupta has forwarded a detailed project to the State Government regarding the immediate need to desilt the tanks in Kolar district.

The State cannot provide sufficient funds for this purpose and the drought situation is taking a serious turn. The farmers and the cattle have to be saved and the people have to be provided with drinking water.

I, therefore, urge upon the Government of India to release about 500 crores of rupees immediately to the district authorities to take up the desilting work of all the three thousand tanks in the entire district of Kolar.

*[Translation]*

SHRI JAGAT VIR SINGH DRONA (Kanpur) : Chairman Sir, the matter regarding problem of textile mills have been raised a number of times here. Even personally I have raised this matter a number of times. There are 11 textile Spinning Mills in Uttar Pradesh out of which 5 mills are located in Kanpur. The Government had formulated a Scheme to rejuvenate these mills after modernisation and a provision of Rs. 2005 crore was made for this purpose but these mills have not yet been started again. Workers are not getting their wages in time. Out of five mills located in Kanpur two mills viz. Laxmi Ratan Cotton Mill and Mayur Cotton Mill are in better condition. These mills have machines as well as generating sets. Therefore these mills require less funds. They have got land also. Mayur Mill has 16 acres of land. Artherton Mill has 19 acres and Laxmi Rattan Mill has got 5 acres of land. It is a prime land. These mills can be regenerated after selling this land. Their workers did not get payment of Rs. 27 crores towards their P.F. and E.S.I.

I urge the Government that these mills be started again after modernisation and payment of Rs. 27 crores towards their P.F. and E.S.I. should be made to the workers without further delay.

SHRI GEORGE FERNANDES (Nalanda) : Chairman, Sir, I just want to say that in the morning today we received an envelope containing bill on Aqua-culture. These was a Supreme Court decision on the subject which should be implemented before 31 March and it seems that there is no intention of the Government to implement it. This is regarding those small fishermen who fish near the sea coast.

MR. CHAIRMAN : It has been decided that it would taken up after 3.30 P.M.

SHRI GEORGE FERNANDES : It will not be taken up.

MR. CHAIRMAN : It not, it will be taken up after 6.00 P.M.

SHRI GEORGE FERNANDES : No, Such Law should not be taken up after 6.00 P.M. We are deadly against that law. The decision of the Supreme Court should be implemented and we should not take any such step like issuing an ordinance when the parliament is not in session.

SHRI SHYAM BEHARI MISHRA (Bilhour) : Chairman Sir, in my parliamentary constituency of Bilhour in Kanpur Dehat there is large production of Potato this year but there is no space available in the cold storages. There has been a ladhi charge and firing on the farmers. I request the Government that they should start procuring potato and give priority to Store it in the Cold Storages Besides, Cold Storage facilities should be provided in my constituency so that the farmers may be benefited and not suffer infuture.

*[English]*

SHRI BADAL CHOUDHARY (Tripura West) : Mr. Chairman Sir, there are reports that NSCN (I) and other insurgent groups in the North Eastern region like ULFA, UNLF, ATTF, NLFT etc. have been enjoying training and other facilities in Bangladesh and Myanmar. The NSCN (Khaplang) is having its training camps in Myanmar. The NSCN (I) supreme Shri Mouiah has been staying Thailand for a long times. They are smuggling arms through Indo-Bangladesh border in Triupra, Assam, and Megalaya and also through Indo-Myanmar border in Manipur and Mizoram. The extremist groups have threatened the Chittagong Port authority that if they are not allowed to do their jobs, they will demolish the Chittagong Port with explosives. I urge upon the Central Government to take up the matter with the Governments of Thailand, Bangladesh and Myanmar so that the insurgency problem is tackled jointly.

*[Translation]*

SHRI RAVINDRA KUMAR PANDEY (Gridin) : Chairman Sir, I would like to draw attention of the Government through you towards starting of Captive Power Plant located in Kathora area under the Central Coal fields Limited. This power plant is being constructed for the last 17 years and a sum of about Rs. 84 crores has already been spent and but this plant could not be started because of the negligence of D.V.C. I urge the Government to get this plant started.

SHRI RAMCHANDRA VEERAPPA (Beedar) : Chairman Sir, the problem of freedom fighters has not been

[Shri Ramchandra Veerappa]

solved even after 50 years of independence. Delhi is too far from them. They have to face a lot of problem in the rural areas. I would request the Central Government to decide their cases without further delay.

My another submission is that cow slaughter is still going on in the country even after 50 years of independence. This should be stopped.

SHRI R.L.P. VERMA (Kodarma) : Chairman Sir, I would like to draw attention of the Government through you towards National Education Policy. Teachers of 350 Colleges in Bihar have become just pampers. They have been lathi charged a number of times. They had a nude demonstration here. It is, therefore, requested that the Government should take into consideration the plight of those teachers who are suffering for the last 15-16 years and working in these 350 colleges and provide them relief by giving them financial aid.

SHRI ANAND MOHAN (Sheohar) : I would like to draw attention of the Government, through you, towards Reega Sugar Mill. The Mill is functioning arbitrarily which is at its peak.

The prices of Sugarcane have not been paid to the farmers since January - February. The Mill has increased the prices of its products like manure etc. by 10 percent but it is still paying Rs. 5-7 less than the prices fixed by the Government to the Sugar Cane growers for their produce. Maneuvering is also done in the process of weighing and in the distribution of slips. Lot of bungling is there in the whole system. Farmers are continuously agitating against that mill but no concrete results have been achieved.

SHRI NITISH BHARADWAJ (Jamshedpur) : Chairman, Sir, it is exam time for students throughout India. Students prepare for exams, during these days throughout India. But situation in Bihar is altogether different because the results are not declared in Bihar even after six months of the exams. Students are suffering a lot because of this. Therefore, the Bihar Government should be directed to declare the results of the exams, within a period of two months.

MR. CHAIRMAN : It is a State subject, why are you raising it here ?

SHRI NITISH BHARADWAJ : Whenever this matter is raised before the State Government they are not paying any attention and no actions being taken.

SHRI RAMSHAKAL (Robertsganj) : Chairman Sir, I

would like to draw attention of the Government of India towards my constituency of Robertsganj where majority of the people are uneducated and where farmers have to depend solely on the rains for their crops. Whole paddy crop was lost because of lack of water. The farmers and the workers of that area are literally dying of hunger. The Government is requested to provide relief by starting the relief work there immediately.

SHRI VIRENDRA KUMAR SINGH (Aurangabad) : Hon'ble Chairman Sir, I want to raise a very important matter here pertaining to Bihar. The year 1988 has been taken as the base year in the agreements regarding sharing of Ganga water with Bangladesh. I would like to point out that the water level coming through the Ganga river of the State has been reduced to a great extent since the year 1988 and now in 1997 it is very less in comparison to the year 1988.

MR. CHAIRMAN : You please suggest what the Government of India should do in this regard.

SHRI VIRENDRA KUMAR SINGH : I request the Government of India that the base year for this purpose should be taken as 1997 instead of 1988.

[English]

SHRI N.K. PREMCHANDRAM (Quilon) : Sir, in November 1996 the Government of Kerala has launched a massive housing scheme campaign for the economically weaker sections. It is called Maitreyi Housing Scheme. The hon. Prime Minister visited Kerala and inaugurated the programme. He has also offered Rs. 90 crore by way of loan. So far, an amount of Rs. 17.95 crore at 9 per cent interest has been disbursed. I urge upon the hon. Prime Minister and the Government of India to release the rest of the amount.

[Translation]

SHRI K.D. SULTANPURI (Shimla) : Chairman Sir, I would like to request the Government through you that there is a place known as Transgiri in Nahan District of Himachal Pradesh which is located near to Uttar Pradesh border. Some agitation is going on in that area under the banner of Hati Sabha and their demand is that they should be included in the tribal area. Sir, they are making this demand for the last so many years. I have also requested the Hon'ble Minister to accede to their demand and that area should be declared as tribal area.

\*SHRI G. MALLIKARJUNAPPA (Davanagere)\* : Mr. Chairman Sir, there is no rain in Chitradurga district

\* Translation of the speech originally delivered in Kannada